

THE HIGH COURT OF KERALA

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C6 - 16610/2017

Dated- 15/03/2017

OFFICIAL MEMORANDUM

Sub: Inter district/departmental transfer - Vacancy of Confidential Assistant Gr.II in the Civil Wing of Judicial Department, Ernakulam District - Applications calling of - reg.

- Ref:- (1) Letter No.A1 -1464/2017 dated 16/02/2017 of the District Judge, Ernakulam.**
(2) G.O.(MS).No. 04/61/PD dated 02/01/1961.
(3) G.O.(P).No.36/91/P&ARD dated 02/12/1991.
(4) G.O.(P).No.05/13/P&ARD dated 06/02/2013.

The undermentioned officers are informed that the District Judge, Ernakulam as per the letter cited 1st has reported one vacancy of Confidential Assistant Gr. II to be filled up by way of inter district/departmental Transfer. They are, therefore, requested to obtain and forward the applications for transfer to the Civil Judicial Wing of Ernakulam District from candidates who are eligible to apply for the same in the light of the G.O.s cited. The District Judges and Chief Judicial Magistrates are also requested to verify and certify the correctness of the service particulars submitted in the applications.

They are further directed to give necessary instructions to all concerned on the following:-

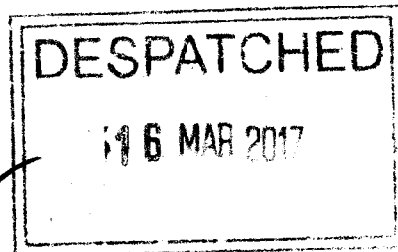
- (1) The applicants shall express their willingness (duly countersigned) to abide by the terms and conditions of the G.O. cited 2nd in the event of their transfer.
- (2) The applicants who received regular promotions shall furnish a declaration to the effect that they agree, to be reverted to the entry post of Confidential Assistant Grade II in the event of their transfer and for consequential refixation of their pay in the Confidential Assistant

(P.T.O.)

Grade II post, excluding the fixation benefits enjoyed on promotion as Grade I/ Senior Grade/ Selection Grade Confidential Assistant, duly countersigned by the District Judge/Chief Judicial Magistrate concerned.

- (3) The applicants should have completed the qualifying service for seeking inter district transfer as prescribed in para 4(1) of the G.O. cited 3rd. Period of service in other posts in Judicial Department in the present district can also be considered for this purpose. The period of leave under Appendix XIA, Part I, KSRs will not be reckoned as service for the purpose.
- (4) The applicants shall furnish their complete service details such as date of joining in the Judicial Department and post, date of joining as Confidential Assistant Grade II, period of LWA under Appendix XII A, period of deputation, etc. in the application.
- (5) Subsequent request for cancellation of the sanctioned transfer shall not be entertained except for compelling circumstances.
- (6) The applications received prior to the date of this O.M. will not be taken into consideration.

Incomplete applications and the applications received in the High Court after 17/04/2017 will not be entertained.



(By Order)

P. Anil Kumar
Assistant Registrar

[Handwritten initials] o/c

To

All the District Judges (Except the District Judge, Ernakulam).
All the Chief Judicial Magistrates.
The IT Section, High Court (for publishing in the website).
Copy to: The District Judge, Ernakulam.

Note:- Reply shall be addressed to the Registrar (Subordinate Judiciary).